

[डा० शंकर दयाल वर्मा]

सभा पटल पर रखता हूँ जो दिनांक 12
जून, 1976 के भारत के राजपत्र में
प्रसिद्ध की संख्या ला० सा० नि० 843
में प्रकाशित हुए हैं।

[Placed in Library. See No. LT-11025/76.]

STATEMENTS SHOWING ACTION TAKEN
BY GOVERNMENT ON VARIOUS ASSUR-
ANCES, ETC.

SHRI B. SHANKARANAND: I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fifth Lok Sabha:—

(i) Statement No. XXIV
Tenth Session, 1974.

(ii) Statement No. XVII
Eleventh Session, 1974.

(iii) Statement No. XVI
Twelfth Session, 1974.

(iv) Statement No. XX
Thirteenth Session, 1975.

(v) Statement No. IV
Fifteenth Session, 1976.

(vi) Statement No. II
Sixteenth Session, 1976.

(vii) Statement No. III
Sixteenth Session, 1976.

[Placed in Library. See No. LT-11026/76.]

NOTIFICATIONS UNDER MOTOR VEHICLES
ACT

THE DEPUTY MINISTER IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI DALBIR
SINGH): I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of section 133 of the Motor Vehicles Act, 1939 read with clause (c) (iv) of the Pro-

clamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:—

(i) G.O. Ms. No. 2179 published in Tamil Nadu Government Gazette dated the 17th December, 1975 making certain amendments to the Tamil Nadu Motor Vehicles Rules, 1940. [Placed in Library. See No. LT-11026/76.]

(ii) G.O. Ms. No. 87 published in Tamil Nadu Government Gazette dated the 11th February, 1976 making certain amendments to the Tamil Nadu Motor Vehicles Rules, 1940. [Placed in Library. See No. LT-11027/76.]

NOTIFICATION UNDER SALES PROMOTION
EMPLOYEES (CONDITIONS OF SERVICE)
ACT, ANNUAL REPORT OF E.S.I. COR-
PORATION FOR 1974-75, NOTIFICATIONS
UNDER TAMIL NADU LABOUR WELFARE
FUND ACT, AND INDUSTRIAL DISPUTES
ACT

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR (SHRI
BALGOVIND VERMA): I beg to lay
on the Table—

(1) A copy of the Sales Promo-
tion Employees (Conditions of Ser-
vice) Rules, 1976 (Hindi version)
published in Notification No. G.S.R
625 in Gazette of India dated the
1st May, 1976, under sub-section
(3) of section 12 of the Sales Promo-
tion Employees (Conditions of
Service) Act, 1976. [Placed in
Library. See No. LT-11028/76.]

(2) (i) A copy of the Annual
Report (Hindi and English ver-
sions) of the Employees' State In-
surance Corporation for the year
1974-75, under section 38 of the
Employees' State Insurance Act,
1948.